

ANNUAL GENERAL TRANSFERS – 2018

OF THE DISTRICT JUDGES

The Hon'ble the Acting Chief Justice and Administrative Judges of the Bombay High Court have been pleased to make the following postings :-

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
1	Shri Subramaniam A.	Akot	Akola	Ambajogai	Beed
2	Shri Jatale R.V.	Udgir	Latur	Vasai	Thane
3	Shri Patkar V.P.	Achalpur	Amravati		Raigad at Alibag
4	Shri Asmar R.G.	Ichalkaranji	Kolhapur		Raigad at Alibag
5	Shri Pethkar K.R.		Raigad at Alibag	Kopergaon	Ahmednagar
6	Smt. Agrawal K.B.		Jalgaon	Family Court	Akola
7	Shri Surana D.P.		Mumbai		Nagpur
8	Shri Khati S.C.	Dindoshi	Mumbai		Nashik
9	Shri Hande S.V.	Ambajogai	Beed		Amravati
10	Smt. Shinde S.M.		Latur		Sangli
11	Shri Sedani K.V.	Darwaha	Yavatmal		Jalgaon
12	Shri Thakare D.V.		Kolhapur	Member, Industrial Court	Mumbai
13	Shri Chavan S.W.		Amravati		Retained
14	(#) Shri Shaikh M.Y.A.K.	Kopergaon	Ahmednagar	WAKF, Board	Aurangabad

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
15	Shri Bambarde V.V.		Thane		Ahmednagar
16	Shri Mohammed R.H.		Pune	Malegaon	Nashik
17	Shri Vadane K.D.		Thane		Pune
18	Shri Mohabey A.G.	Niphad	Nashik		Nanded
19	Shri Bhosale S.M.		Mumbai		Aurangabad
20	Shri Bhende D.K.	Dindoshi	Mumbai		Chandrapur
21	Shri Deshpande H.M.		Ahmednagar	Achalpur	Amravati
22	Shri Vaishnav R.R.		Nashik	Warora	Chandrapur
23 (#)	Shri Gogarkar S.P.	Kalyan	Thane	Member, CO-operative Appellate Court,	Nagpur
24	Smt. Bhisma S.S.		Amravati		Aurangabad
25	Smt. Deshpande Manjusha V.		Nanded		Ahmednagar
26	Shri Zapate J.P.	Khed	Ratnagiri		Nashik
27	Shri Munghate S.C.		Nagpur	Islampur	Sangli
28	Smt. Arland M.I.		Chandrapur		Akola
29 (#)	Shri Rokade R.N.		Osmanabad	Member, Motor Accident Claims Tribunal	Thane
30	Shri Kadam P.R.		Thane		Sindhudurg at Oros
31	Smt. Neelkanth Srishty		Mumbai		Dhule

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
32	Smt. Rotte A.V.	Jalna		Pune	
33	Shri Ugale S.R.	Solapur		Dhule	
34	Shri Jadhav V.Y.	Solapur		Thane	
35	Shri Patil A.M.	Buldhana		Parbhani	
36	Shri Sadrani R.M.	Parbhani		City Civil Court,	Mumbai
37	Shri Satawalekar D.P.	Mumbai		Sangli	
38	Shri Waghmare R.G.	Akola		Niphad	Nashik
39	Shri Kulkarni Moreshwar S.	Latur		Small Causes Court,	Mumbai
40	Shri Bile L.D.	Kolhapur		Ratnagiri	
41	Shri Avhad V.P.	Mumbai		Amalner	Jalgaon
42	Smt. More M.H.	Nashik		City Civil Court,	Mumbai
43	Shri Jagtap S.D.	Jaysingpur	Kolhapur	Osmanabad	
44	Shri Padwad U.M.	Gadchiroli		City Civil Court,	Mumbai
45	Shri Bhalerao S.T.	Nagpur		Baramati	Pune
46	Shri Ali S.A.S.M.	Malegaon	Nashik	Nagpur	
47	Shri Mohammad T.Asim	Nagpur		City Civil Court,	Mumbai
48	Shri Gaddam C.P.	Karad	Satara	City Civil Court, Dindoshi	Mumbai

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
49	Smt. Sayyad P.F.	Mumbai		Nagpur	
50	Smt. Nair S.S.	Aurangabad		Nashik	
51	Shri Rane Y.A.	Mumbai		Dhule	
52	Shri Ghumare D.S.	Kalyan	Thane	Jalna	
53	Shri Bhalchandra G.G.	Akola		Family Court	Pune
54	Shri Wadne J.D.	Pune		Bhoom	Osmanabad
55	Shri Gautam K.N.	Warora	Chandrapur	Nanded	
56	Shri Nimbalkar V.D.	Dindoshi	Mumbai	Latur	
57	Smt. Ansari S.S.	Akola		Chandrapur	
58	Shri Ramteke G.A.	Sangli		Darwaha	Yavatmal
59	Shri Pradhan N.R.	Vasai	Thane	Jalna	
60	Shri Bawankar R.N.	Thane		Ichalkaranji	Kolhapur
61	Smt. Dixit V.A.	Ratnagiri		Sangli	
62	Shri Nerlekar M.R.	Raigad at Alibag		Family Court	Osmanabad
63	Shri Naikwade N.R.	Chandrapur		Family Court	Pune
64	Shri Modak P.J.	Amravati		Gadchiroli	
65	Shri Khoche D.D.	Nagpur		City Civil Court, Dindoshi	Mumbai

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
66	Shri Baghele S.U.	Shrirampur	Ahmednagar	City Civil Court, Dindoshi	Mumbai
67	Shri Kothalikar D.E.	Amalner	Jalgaon	City Civil Court,	Mumbai
68	Shri Kapure N.P.		Jalna	Pandharpur	Solapur
69	Shri Dixit A.V.		Nagpur		Amravati
70	Shri Mohite V.G. (Husband of Smt. R.V. Mohite)		Ahmednagar	Khed	Ratnagiri
71	Shri Kanade A.P.		Osmanabad	Jaysingpur	Kolhapur
72	Shri Bagal C.M.		Mumbai		Parbhani
73	Shri Deshmukh D.S.		Sangli	City Civil Court,	Mumbai
74	Smt. Gharat S.J.		Pune	City Civil Court,	Mumbai
75	Shri Gujarathi A.V.	Ichalkaranji	Kolhapur	Udgir	Latur
76	Shri Oza S.S.		Amravati	City Civil Court, Dindoshi	Mumbai
77	Shri Chandgade S.M.		Mumbai	Islampur	Sangli
78	Shri Agrawal G.P.		Nagpur		Pune
79	Smt. Joshi U.L.		Mumbai		Solapur
80	Shri Patange Dilip B.		Mumbai		Akola
81	(#) Shri Padwal S.R.	Bhoom	Osmanabad	Member, Motor Accident Claims Tribunal	Nagpur
82	Shri Shirsat G.P.		Nagpur		Thane

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
83	Shri Khan Aqeel Z.		Chandrapur	Small Causes Court,	Mumbai
84	Shri Vaidya V.M.		Mumbai		Nagpur
85	Shri Avate A.S.	Baramati	Pune	Khed	Ratnagiri
86	Shri Thube S.G.		Parbhani		Jalgaon
87 (#)	Shri Joglekar K.R.		Kolhapur	Member, Motor Accident Claims Tribunal	Nagpur
88	Shri Gondhalekar S.P.	Shahada	Nandurbar		Thane
89	Shri Perampalli A.I.		Mumbai		Sangli
90	Shri Deshpande R.K.	Dindoshi	Mumbai	Akot	Akola
91	Shri Thakare S.D.		Dhule		Latur
92	Smt. Mahale S.B.		Ahmednagar	Small Causes Court,	Mumbai
93	Shri Shelke H.B.		Thane	Ichalkaranji	Kolhapur
94	Shri Ambatkar R.N.		Nagpur		Thane
95	Shri Jadhav K.D.		Nagpur	Kalyan	Thane
96	Smt. Patwari M.B.		Solapur	Ambajogai	Beed
97	Smt. Makhre N.H.		Sangli		Thane
98	Shri Karekar V.P.		Amravati		Retained
99	Smt. Farswani A.G.		Aurangabad	Family Court	Nagpur

Sr. No.	NAME	PRESENT POSTING	PROPOSED POSTING
100	Shri Pathak V.B.	Mumbai	Family Court Latur
101	Shri Ganatra H.K.	Mumbai	Retained for one year
102	Smt. Kale M.R.	Mumbai	Family Court Nagpur
103	Smt. Kakade S.S.	Nagpur	Member, CO-operative Appellate Court, Mumbai
104	Shri Kafre S.R.	Nagpur	Family Court Pune
105	Smt. Chauhan S.A.	Pune	Family Court Nagpur
106	Shri Magdum L.B.	Pune	Family Court Mumbai
107	Shri Suryawanshi S.V.	Pune	Member, Industrial Court Mumbai
108	(* Shri Sharma Surendra R.	Nashik	Wardha
109	(* Shri Deshmukh P.R.	Pandharpur Solapur	Nashik
110	(* Shri Deshmukh D.M. (#)	Mumbai	Joint Charity Commissioner Pune
111	(* Shri Jagtap S.R.	Nanded	Ahmednagar
112	(* Shri Morale M.V.	Barshi Solapur	Solapur
113	(* Shri Choudhari K.R.	Ambajogai Beed	Aurangabad
114	(* Shri Bharuka S.J.	Biloli Nanded	Nagpur
115	(* Shri Raje J.N. (#)	Aurangabad	Registrar, National Green Tribunal, Pune
116	(* Shri Shelke B.D.	Khed Ratnagiri	Kolhapur

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
117	(*) Shri Mehta N.P.	Warora	Chandrapur	Amravati	
118	(*) Shri Tidke M.B.		Sindhudurg at Oros	Sangli	
119	(*) Shri Jamadar Nasirhusen M. (Husband of Ms. Palak N. Jamadar)		Nagpur	Pune	
120	(*) Smt. Jamadar Palak N. (Wife of Shri Nasirhusen M. Jamadar)		Nagpur	Family Court	Pune
121	(#) Smt. Kapadi N.U.		Mumbai	Member, Motor Accident Claims Tribunal	Mumbai (Retained for one Year)
122	Shri Trivedi S.R.		Gondia	Retained	
123	Shri Digraskar S.D.		Aurangabad	Retained for one year	
124	Shri Quazi S.A.		Mumbai	Retained for one year	
125	Smt. Nathani C.A. (Wife of Shir A.H. Nathani)		Mumbai	Retained for one year	
126	Shri Shahapure A.A.		Aurangabad	Family Court	Pune
127	Shri Auti S.A.A.R.		Osmanabad	Karad	Satara
128	Smt. Sawant S.S.		Pune	Family Court	Mumbai
129	Shri Bhaisare A.S.		Thane	Pune	
130	Smt. Razvi S.K.S.		Mumbai	Retained for one year	
131	Shri Joshi V.R.		Nagpur	Retained for one year	
132	Shri Raghuvanshi A.P.	Kopargaon	Ahmednagar	Retained	
133	Shri Waghmare N.M.	Kalyan	Thane	Retained for one year	

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
134	Smt. Sapatnekar S.S.		Sangli		Retained for one year
135	Shri Gosavi S.S.		Aurangabad		Solapur
136	Shri Kulkarni Vasant B.		Nagpur	City Civil Court, Dindoshi	Mumbai
137	Smt. Hore K.S.	Islampur	Sangli	City Civil Court,	Mumbai
138	Shri Kachare S.B.		Pune	Biloli	Nanded
139	Smt. Ghodke S.S.		Nashik		Retained for one year
140	Shri Patwardhan H.M.		Thane		Retained for one year
141	Smt. Kadam A.U.		Kolhapur		Retained for one year
142 (#)	Smt. Raut V.A.	Dindoshi	Mumbai	Member, Industrial Court	Kolhapur
143	Shri Deshmukh S.G.	Ahmedpur	Latur		Retained
144	Shri Bahalkar S.B.		Pune		Thane
145	Shri Navandar S.R. (Husband of Ms. K.S. Navandar)		Ahmednagar		Retained for one year
146	Smt. Raut A.C.		Nagpur		Retained for one year
147	Shri Saleem M.N.		Pune	Shrirampur	Ahmednagar
148	Smt. Patil Shayana V.		Mumbai		Retained for one year
149	Shri Karhale S.K.		Pune		Pune Retained for one year
150	Shri Waghmare H.R.		Nanded		Retained for one year

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
151	Shri Khwaja F.M.	Dindoshi	Mumbai	Amravati	
152	Shri Ali H.A.		Mumbai	Nagpur	
153	Smt. Kale B.V. (Wife of Shri K.M. Jaiswal)		Mumbai	Retained for one year	
154	Smt. Shirbhate K.D.		Mumbai	Thane	
155	Shri Jaiswal K.M. (Husband of Smt. Bharati V. Kale)		Mumbai	Retained for one year	
156	Shri Thakare P.B.		Mumbai	Retained	
157	Shri Maner N.K.		Pune	Retained for one year	
158	Shri Wadgaonkar S.U.		Kolhapur	Retained for one year	
159	Shri Salgar A.S.	Khed – Rajgurunagar	Pune	Retained for one year	
160	Shri Rajkarne A.M.	Baramati	Pune	Retained	
161	Shri Deshpande M.S.		Mumbai	Retained for one year	
162	Smt. Sinha S.A.		Thane	Retained for one year	
163	Shri Chatur P.V.		Mumbai	Ahmednagar	
164	Smt. Savaskar S.P.		Mumbai	Family Court	Aurangabad
165	Shri Palsingankar P.L.		Pune	Family Court	Mumbai
166	Shri Adwant M.M.		Pune	Family Court	Mumbai
167	(*) Smt. Shende A.S. (#)		Wardha	Member, Industrial Court	Nagpur

Sr. No.	NAME	PRESENT POSTING	PROPOSED POSTING
168	(*) Shri Girdhari S.G.	Thane	Aurangabad
169	(*) Shri Bhavake – Patil P.R. (#)	Ahmednagar	Member, Industrial Court Pune
170	(*) Shri Patil A.N.	Latur	Sangli
171	Shri Vyas K.L.	Chandrapur	Shahada Nandurbar
172	(*) Shri Deshpande R.G.	Raigad at Alibag	Pune

Sd/-

(S.B. Agrawal)

Registrar General

High Court, Bombay

Dated : 12th April 2018

- Note 1)** Await detailed Notification of the postings, which will follow.
- 2)** The Hon'ble the Acting Chief Justice and Hon'ble Administrative Judges have been pleased to direct that all the officers under orders of Annual General Transfers should leave the charge of their present posting in consultation with the Principal District Judges of the respective stations, leave charge during vacation period in such a manner that after utilizing admissible joining period, normally they take charge at new station on the date of re-opening before office hours. This is necessary to ensure that on re-opening of Courts after vacation, all the Judicial Officers are functional at new station.
- 3)** Courts reopen after vacation on 4th June, 2018.
- 4)** The Judicial Officers under order of transfer are informed that representation if any against the order of transfer will be entertained only after they take charge of their new postings.
- 5)** The Judicial Officers who are under order of transfer are directed (a) to finish by judgments all cases in which hearing has already been concluded and (b) should endeavour to dispose of all part-heard cases before handing over charge.

Sr. No.	NAME	PRESENT POSTING	PROPOSED POSTING
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- 6) (*) Judicial Officers not due for transfer and who are transferred on their request are not entitled to Transfer Grants/ Allowances.
- 7) (#) The Judicial Officers who are transferred and posted as
- a) Member, Industrial Court,
 - b) Member, Motor Accidents Claims Tribunal
 - c) Member, Maharashtra State Co-op. Appellate Court
 - d) Joint Charity Commissioner
 - e) Registrar, National Green Tribunal and
 - f) Chairman, WAKF Board
- shall leave the charge in consultation with the High Court.